

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 22nd May, 2014.

No. HC.XI-06/2014/ 306 /RC ### Hon'ble the Gauhati High Court has been pleased to amend *Rule 10 of Chapter XV of the Gauhati High Court Rules* in the following manner, with immediate effect:

"Rule 10 shall be read as Rule 10 (i) and the words "**3 years**" shall stand substituted by the words "**till disposal of the appeal.**"

There shall be insertion of Sub-Rule (ii) to Rule 10 as follows:

"The records pertaining to bail application, both Anticipatory (AB) and Regular (BA) shall be destroyed on expiry of one year."

By Order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.XI-06/2014/307-339/RC dated 22.05.2014.

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar General, High Court of _____, _____.
7. The Registrar (_____), Gauhati High Court, Guwahati.
8. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. **(He is requested to circulate this Notification to the Hon'ble Judges available in the Station.)**
10. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
11. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. **(He is requested to circulate this Notification to the Hon'ble Judges available in the Station.)**
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Secretary General, Gauhati High Court Bar Association.
14. The Secretary, All Assam Lawyers' Association.
15. The Secretary, Lawyers' Association, Guwahati.
16. The Secretary, Advocates' Association, Guwahati.
17. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati. **(He is requested to publish the notification in the next issue of the official Gazette and send at least 15 copies to the undersigned after publication.)**

Contd.....

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18. The Publisher, Nagaland Gazette, Nagaland Govt. Press, Kohima/ Mizoram Gazette, Mizoram Govt. Press, Aizawl/ Arunachal Pradesh Gazette, Arunachal Pradesh Govt. Press, Itanagar. ***(They are requested to publish the notification in the next issue of their respective official Gazette and send at least 15 copies to the undersigned after publication.)***
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
22. The Administrative Officer (Judl.), _____, Gauhati High Court, Guwahati.
23. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
24. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

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